GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3387 ANSWERED ON 21/03/2023

NON-PAYMENT TO MATES/SUPERVISORS UNDER MGNREGS

3387. SHRI SUNIL KUMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, released and utilized under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to each State and Union Territory during each of the last three years and the current year, State and districtwise including Jharkhand particularly Chatra, Latehar and Palamu districts;
- (b) whether there have been cases of nonpayment to mates/supervisors under MGNREGS in Rajasthan;
- (c) if so, the details thereof, district-wise and the reasons therefor; and
- (d) the steps being taken to ensure time payment to mates/supervisors?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. There is no State/UT wise allocation of funds under Mahatma Gandhi NREGS. Funds are not released to districts directly under the Scheme.

State/UT wise release of funds under Mahatma Gandhi NREGS during last three financial years and current financial year 2022-23 (as on 15.03.2023) is given at **Annexure-I.**

(b) to (d): As per the information shared by the State Government of Rajasthan, district-wise pending liabilities of skilled & semi-skilled workers' wages under Mahatma Gandhi NREGS as on 18.03.2023 is given at **Annexure-II.**

The wage payment of skilled & semi-skilled workers is a continuous process. Some reasons for pending liability for skilled and semi-skilled workers are (i) bank account number not verified by Public Financial Management System (PFMS), rejection of payment due to closure of accounts etc.

The steps being taken to ensure timely payment wages to skilled and semi-skilled workers are: (i) verification of bank accounts on PFMS and (ii) for rejected payment cases, camps are organized at gram panchayat level and new accounts are opened and payment is being processed.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3387 to be answered on 21.03.2023.

State/UT wise release of funds under Mahatma Gandhi NREGS during last three financial years and current financial year 2022-23 (as on 15.03.2023)

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SI. No.	States/UT	2019-20	2020-21	2021-22	2022-23
1	Andaman And Nicobar	5.84	4.86	7.68	4.61
2	Andhra Pradesh	7311.48	10365.48	7225.62	7606.08
3	Arunachal Pradesh	107.57	348.95	458.34	456.72
4	Assam	1476.24	2514.55	2276.64	1934.24
5	Bihar	3283.88	6647.01	5460.43	55565.65
6	Chhattisgarh	2792.41	4144.19	4051.22	2590.09
7	Goa	2.17	0.91	0.24	4.67
8	Gujarat	775.84	1513.75	1592.80	1594.11
9	Haryana	345.27	776.67	660.04	330.65
10	Himachal Pradesh	615.37	963.69	989.11	1083.47
11	Jammu And Kashmir	825.62	1166.63	962.50	735.47
12	Jharkhand	1311.15	3489.84	3078.42	2457.48
13	Karnataka	5546.20	5605.01	5910.89	5918.43
14	Kerala	3541.12	4300.32	3478.12	3356.18
15	Ladakh	0.00	22.49	59.04	49.73
16	Lakshadweep	0.24	0.00	0.00	0.00
17	Madhya Pradesh	4825.63	9225.40	8576.30	5480.67
18	Maharashtra	1723.25	1638.78	2093.72	233.38
19	Manipur	610.75	737.57	333.09	756.49
20	Meghalaya	1026.64	1286.41	1122.76	966.72
21	Mizoram	526.74	576.81	611.27	452.30
22	Nagaland	298.54	483.82	587.35	545.60
23	Odisha	2488.22	5409.50	5737.89	4293.99
24	Puducherry	17.04	27.13	13.41	22.22
25	Punjab	776.89	1287.86	1172.41	1082.07
26	Rajasthan	6891.74	9129.03	9928.90	8578.07
27	Sikkim	83.66	101.46		
28	Tamil Nadu	5447.80	8549.89	8962.76	8638.40
29	Telangana	2246.78	4163.57	4119.73	2791.73
30	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	1.61
31	Tripura	740.05	1199.93	996.19	831.78
32	Uttar Pradesh	6240.17	12257.35	8493.38	9920.21
33	Uttarakhand	470.61	908.89	605.70	713.99
34	West Bengal	8458.21	10993.56	7591.48	0.00

(As per NREGASoft)

Annexure-II referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No. 3387 to be answered on 21.03.2023.

District-wise pending liabilities of skilled & semi skilled workers under Mahatma Gandhi NREGS in the State of Rajasthan (as on 18.03.2023)

S. No.	District	Pending liability (Rs. In lakh)		
1	Ajmer	202.5		
2	Alwar	291.4		
3	Banswara	391.9		
4	Baran	59.6		
5	Barmer	465.7		
6	Bhartpur	255.5		
7	Bhilwara	1057.6		
8	Bikaner	229.90		
9	Bundi	260.4		
10	Chittorgarh	105.99		
11	Churu	127.33		
12	Dausa	66.0		
13	Dholpur	366.7		
14	Dungarpur	205.9		
15	Hanumangarh	68.1		
16	Jaipur	68.0		
17	Jaisalmer	548.4		
18	Jalore	254.2:		
19	Jhalawar	133.60		
20	Jhunjhunu	264.8		
21	Jodhpur	163.90		
22	Karauli	83.98		
23	Kota	273.9		
24	Nagaur	210.5		
25	Pali	99.3		
26	Pratapgarh	371.7.		
27	Rajasamand	83.7		
28	Swai Madhopur	477.9		
29	Sikar	201.7		
30	Sirohi	82.3		
31	Sri Ganaganagar	138.1		
32	Tonk	114.9		
33	Udaipur	287.4		
	Total	8014.34		

(As per information shared by the State of Rajasthan)